

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA**

**UN-STARRED QUESTION NO. 4686**

**ANSWERED ON MONDAY, MARCH 23, 2020/CHAITRA 3, 1942 (SAKA)**

**JOB LOSS COMPLAINTS**

**QUESTION**

**4686. SHRI DIBYENDU ADHIKARI:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कॉर्पोरेट कार्य मंत्री**

- a) whether the Government is aware that in the last 6 years more than 1 crore people have lost their jobs from different MNCs and other private entities;**
- (b) if so, the details thereof including the number of complaints received by the department during each of the last 6 years period, subject-wise; and**
- (c) the action taken and proposed to be taken by the Government on the complaints and the steps taken by the Government to make 'zero-complaints' country?**

**ANSWER**

**THE MINISTER OF STATE FOR**

**FINANCE AND CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR)**

**वित्त एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री**

**(श्री अनुराग सिंह ठाकुर)**

**(a) to (c): The Government in the Ministry of Corporate Affairs (MCA) administers the Companies Act, and Limited Liabilities Partnership Act and therefore MCA does not have any information in this regard. However, the Ministry of Labour & Employment has also informed that so far as Directorate General of Employment is concerned, the information may be treated as Nil.**

**\*\*\*\*\***